

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) जी नहीं।

(ख) से (घ) . प्रश्न ही नहीं उठता ।

राजस्थान में सरकारी बीज कार्य

5221. श्री श्रीकांत लाल बेरवा :

श्री बंजीशंकर शर्मा :

श्री ना० स्व० शर्मा :

श्री श्रीकांत सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) राजस्थान में सूरतगढ़ तथा जेतार में कितने एकड़ भूमि में सरकारी बीज कार्य हैं;

(ख) वर्ष 1966-67 में इन कार्य में कितना उत्पादन हुआ; और

(ग) इन पर कितना खर्च आया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) सूरतगढ़ कार्य 30,351 एकड़ जेतार कार्य 21,319 एकड़ (ख) और (ग) . फार्मों से जानकारी इफ्टी की जा रही है और यथा-शीघ्र समापटल पर रख दी जायेगी।

Co-operative Peasants Multi-purpose Society, Delhi

5222. Shri Madhu Limaye :
Shri George Fernandes :

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Administration have decided to order an inquiry into the irregularities of the Delhi Co-operative Peasants Multi-purpose Society;

(b) if so, the nature of the inquiry; and

(c) the time-limit for completing the inquiry?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri M. S. Gurupadaswamy) : (a) to (c). An enquiry has been ordered. The details are under finalisation.

Italian Offer of Fertilizers

5223. Shri S. K. Tapuriah : Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that Italy has offered to India a credit of \$ 5 million for the import of fertilizers,

(b) if so, whether the offer has been accepted; and

(c) the terms thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde) : (a) and (b). Yes Sir

(c) The Suppliers' credit from Italy is made available on the following main payment terms —

(a) payment of 5 per cent on order;

(b) payment of 5 per cent on completion of shipment,

(c) the balance, namely 90 per cent spread over in equal instalments, annual or half-yearly, over a period of ten years first instalment commencing one year after the completion of shipment,

(d) the rate of interest on outstanding balances of the principal including credit insurance charges, if any, should not exceed 6 per cent per annum; and

(e) the contract should be for the c.i.f. or C & F value of the supplies to be financed out of the credit.